

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 29.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/65/241/HDB/2017
NAME OF THE COMPANY	Dipamkara Web Ventures Private Limited
NAME OF THE PETITIONER(S)	Rajasekhar Kanuparthi
NAME OF THE RESPONDENT(S)	Dipamkara Web Ventures Pvt. Ltd.
UNDER SECTION	241

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
C. Shilpa represents on behalf of Y. Suryanarayana	Counsel for R1, 2, 3, 4, 5	9849866556	asy

Both the counsels are not present today. Ms. C. Shilpa, Ld.Counsel on behalf of the Respondent requested to adjourn the matter.

Post the case on 19.03.2018. This is the last and final opportunity and we make it clear no further adjournment will be granted. Post the case on 19.03.2018.


Member (T)

binnu


Member (J)